

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.459/KB/2017

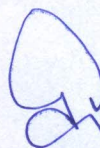
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Santaram Transformers Pvt.Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria, Advocate Petitioner.

2. N. GURUMURTHY, FCA Petitioner


N. Gurumurthy
20/12/2017

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)